

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES  
NEW DELHI: DATED THE 20TH AUGUST, 1976

NOTIFICATION  
(INCOME-TAX)

CORRIGENDUM

NO. 1456 (F.No.191/21/76-IT(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the I.T. Act, 1961 (43 of 1961), the Central Board of Direct Taxes, hereby makes the following amendments to the Schedule appended to the Notification No. 679(F.No.187/2/74-IT(AI) dated 20.7.74 as amended from time to time.

The existing entry under Column 1, shall be substituted as under:-

FOR Serial No. 23M West Bengal-XIV.

READ Serial No. 23M Asansol.

Sd/-

(M. SHASTRI)

UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

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